

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Division Bench)**

**Item No.-102**

IB-51/ND/2021

New IA/2325/2024, New IA/2343/2024

**IN THE MATTER OF:**

Reliable Finance Corpn Pvt. Ltd.

**....Applicant**

**Vs.**

Stellar Investments Ltd.

**.....Respondent**

**SECTION**

U/s 9 IBC CIRP

**Order delivered on 13.05.2024**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,**  
**HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :

For the Respondent :

For the Monitoring Agency : Mr. Mohd Nazim Khan, Chairman of the Monitoring Agency in Person along with Mr. Irshad Khan, Adv.

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

**New IA/2343/2024:-**

This is the 11<sup>th</sup> Monthly Status Report filed by the Chairman of Monitoring Agency for the period 17.12.2023 to 16.01.2024 which is filed pursuant to order dated 17.02.2023. Heard the submissions made by Chairman of Monitoring Committee in person. The 11<sup>th</sup> Progress Report for the period 17.12.2023 to 16.01.2024 is taken on record with just exceptions. With these observations, the present application i.e. New IA/2343/2024 is **disposed off**.

**New IA/2325/2024:-**

This is the 13<sup>th</sup> Monthly Status Report filed by the Chairman of Monitoring Agency for the period 17.02.2024 to 16.03.2024 which is filed pursuant to order

dated 17.02.2023. Heard the submissions made by Chairman of Monitoring Committee in person. The 13<sup>th</sup> Progress Report for the period 17.02.2024 to 16.03.2024 is taken on record with just exceptions. With these observations, the present application i.e. New IA/2325/2024 is **disposed off**.

**Sd/-**  
**(Dr. SANJEEV RANJAN)**  
**MEMBER (T)**

**Sd/-**  
**(MAHENDRA KHANDELWAL)**  
**MEMBER (J)**